

भारत में तोड़-फोड़ की कार्यवाहियाँ करने के लिये प्रशिक्षित किया था, नवम्बर, 1971 के प्रथम सप्ताह में सुरंगों के साथ जोड़ित आत्म-समर्पण कर दिया था ; और

(ख) इस सम्बन्ध में सरकार का विचार भविष्य में क्या कार्यवाही करने का है ?

गृह मंत्रालय में उपमन्त्री (श्री एफ० एच० जोहंसिन) : (क) जी हाँ, श्रीमान् । किन्तु यह अक्टूबर, 1971 के अन्तिम सप्ताह में हुआ था ।

(ख) सभी उपचारी उपाय किये जा रहे हैं, जिनमें अग्रिम आसूचना एकत्रित करने के प्रबन्धों को सुदृढ़ करना, मुख्य संस्थानों तथा महत्वपूर्ण केन्द्रों की रक्षा करना, महत्वपूर्ण स्थानों के प्रवेश को नियमित करना, रेलवे मार्गों तथा मिलाने वाली मुख्य सड़कों पर गश्त लगाना, पाकिस्तानी विचित्रकारियों को शरण देने वाले संदिग्ध व्यक्तियों पर निगरानी रखना इत्यादि शामिल है ।

Scarcity in Essential Articles and Adulteration in Foodstuffs

1552. SHRI AMAR NATH CHAWLA :
SHRI VIKRAM MAHAJAN :

Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether Government are aware of the artificial scarcity in essential articles, adulteration in foodstuffs ;

(b) whether one of the reasons for this is that traders have stored these goods and hidden them in their secret godowns ;

(c) whether raids were conducted during last six months to seize hoarded and adulterated goods from various parts of the country ;

(d) if so, the value and other particulars of the goods seized and the number of persons arrested in this connection ; and

(e) the punishment awarded to these persons ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA) : (a) and (b). Government have been receiving from time to time reports of scarcity in some essential articles and adulteration in foodstuffs as a result of anti social practices on the part of some traders

(c) to (e). As a result of action taken by Police Authorities in enforcing control regulations relating to essential commodities including foodgrains, 96517 quintals of foodgrains and other commodities were seized and 8315 persons prosecuted between January and August 1971.

Increase in Promotion Quota of I. A. S. Officers from State Civil Services

1553. SHRI J. B. PATNAIK : Will the PRIME MINISTER be pleased to state :

(a) Whether the All India Administrative Services Association has demanded that the Promotion Quota of the Indian Administrative Services Officers from State Services be raised from 25 per cent to 50 per cent ; and

(b) If so, whether Government have considered the request and, if so, with what result ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIVAS MIRDHA) : (a) The All India Federation of State Civil/Administrative Service Associations has submitted a Memorandum suggesting *inter alia* that the promotion quota for promotion of members of the State Civil Services to the Indian Administrative Services be raised from 25 per cent to 50 per cent.

(b) The Central Government are having under consideration, in consultation with the State Government the suggestion of the All India Federation of State Civil/Administrative Service Associations.

Crash Programme for Providing Relief to Educated Unemployed and Employment to Trained Teachers

1554. SHRI P. NARASIMHA REDDY : Will the Minister of PLANNING be pleased to state :

(a) the specific schemes taken under the